

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 112(ND)2014**  
**CA. NO.**

**CORAM:**

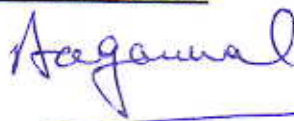


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**


**NAME OF THE COMPANY: M/s. Manisha Anand Vs. Saga Infosolutions Pvt. Ltd. & Ors.**


**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	ATUL AGARWAL, ADV.		Respondents	
2	ANIMESH SINHA ADV.		PETITIONER	
3	TANIMA GAUR, ADV			

**ORDER**

Learned counsel for the parties are present. Arguments have been heard. List on 3<sup>rd</sup> of October 2016, for further proceedings. In the meantime, the learned counsel for the parties shall file the synopsis, the written submissions and the list of the judgments on which they intend to rely on or before the appointed date.

  
(R.Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)